

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 726/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE PARTIES: Ador Welding Ltd.
V/s
Persistent Projects Pvt.Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

C.P. No. 726/I & BP/NCLT/MB/MAH/2017

1. None present. This Petition is under Section 9 of the Insolvency & Bankruptcy Code, 2016, filed on 21.04.2017.
2. Since limitation is prescribed under this code therefore again listed for hearing on **02.05.2017**.

sd/-

M.K. SHRAWAT
MEMBER (JUDICIAL)

Date: 26-04- 2017